

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 09**

**IA 1683/2024 (NEW IA) IN C.P. (IB)/805(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **EZEEGO ONE TRAVEL AND TOURS LIMITED  
THROUGH ITS RESOLUTION PROFESSIONAL  
MR. GAURAV ASHOK ADUKIA VS BECKHEM  
TRADING PRIVATE LIMITED**

Section 7 of the IBC & Rule 11 of NCLT, 2016

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**ORDER**

Adv. Rakesh Gupta for the Applicant is present through VC.

**IA 1683/2024**

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the Report certifying the Constitution of Committee of Creditors and the List of Creditors of Beckham Trading Private Limited submitted by the Applicant.

Accordingly, the Interlocutory Application bearing IA No. IA 1683/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

**- sd-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**-sd-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh